

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

Consequent upon repatriation on completion of the term of the deputation from the Delhi Judicial Academy, Dwarka, New Delhi, Sh. Rakesh Kumar S/o Sh. Dharam Bir, Personal Assistant, is hereby taken on the strength/pay roll of this office w.e.f. 16.03.2022 (F/N).

Girish Kathpalia
01.4.22

(GIRISH KATHPALIA)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURTS, DELHI

No. 24325-337/Estt.-1/PF/2022

Dated, Delhi the 01 APR 2022

Copy forwarded for information and necessary action to:

1. Personal Office of the Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. The DDO, Accounts Branch, Tis Hazari Courts (Central), Delhi.
3. The Accounts Officer, Accounts Branch (Central), Tis Hazari Courts, Delhi.
4. The PAO concerned, Tis Hazari Courts (Central), Delhi [through Accounts Branch (Central)].
5. Dealing Officials- ACR / Leave / Seniority & Promotion / Transfer & Posting / Layers, THC (Central), Delhi.
6. ~~The Website Committee, Tis Hazari Courts, Delhi.~~
7. Sh. Rakesh Kumar S/o. Sh. Dharam Bir, Personal Assistant in the Office Pool (Central), Admn.-I, Tis Hazari Courts, Delhi.

Balbir Singh Shalar
01/4/22

(Balbir Singh Shalar)
ADMINISTRATIVE OFFICER (JUDICIAL)
ADMINISTRATION BRANCH-I
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs):
TIS HAZARI COURTS, DELHI